

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTICE


No. 14936 /CPC/2023

Bilaspur, dated 09 / 11 /2023

The High Court of Chhattisgarh, Bilaspur(C.G.) is going to provide adequate internet facilities including Wi-Fi facilities to the Advocates & Litigants with sufficient bandwidth in its Existing and Extended Court buildings. Details of hardware, equipment, materials with its technical specifications, infrastructure, bandwidth etc. are required for the above mentioned work.

Therefore, interested Internet Service Providers/WiFi Service Providers are requested to conduct a Survey in regard to calculation of the actual requirement for providing adequate internet facilities including Wi-Fi facilities to the Advocates & Litigants with sufficient bandwidth in the Existing and Extended Court buildings of this High Court and after conducting the Survey, submit their report by 01/12/2023. Interested Internet Service Providers/WiFi Service Providers may contact the Registrar (Computerization)-cum-Central Project Co-ordinator, High Court of Chhattisgarh, Bilaspur on working day/hours.

The Internet Service Providers/WiFi Service Providers will not be entitled for any types of payment for survey of sites and preparation of details of required equipments/materials, infrastructure etc. The Registrar General, High Court of Chhattisgarh, Bilaspur will not be bounded to accept the survey report as submitted by the Internet Service Providers/WiFi Service Providers.


Arvind Kumar Verma
Registrar General
09.11.2023